

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI


C.S.A. No. 174/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Haldiram Krishi Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Haldiram Krishi Udyog Pvt. Ltd.	Adm. Secy	

Common Order

CSA 272/230-232/2017/ NCLT/MB//MAH/2017  
CSA 173/230-232/2017/ NCLT/MB//MAH/2017  
CSA 174/230-232/2017/ NCLT/MB//MAH/2017  
CSA 175/230-232/2017/ NCLT/MB//MAH/2017  
CSA 176/230-232/2017/ NCLT/MB//MAH/2017  
CSA 177/230-233/2017/ NCLT/MB//MAH/2017

Company Applications allowed, vide separate order.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)